

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.12. **IA/1078(AHM)2022** in
CP(IB) 307 of 2020

Proceedings under Section 7 IBC

IN THE MATTER OF:

Raajratna Metal Industries Ltd
V/s
Real Strips Ltd

.....Applicant

.....Respondent

Order delivered on: 12/12/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Sumit Parikh, Advocate for the applicant in
IA/1078(AHM)2022
For the Respondent :

ORDER

IA/1078(AHM)2022 is filed by the Chairman of the Monitoring Committee pointing out that the Resolution Plan has been successfully implemented. The status report is taken on record.

Accordingly, IA/1078(AHM)2022 stands disposed of.

-SD-

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)